

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 170 OF 2016**

**Dated: 18<sup>th</sup> February,2019**

**In the matter of:**

**Biomass Power Producers Association,  
Tamil Nadu**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission  
& Anr.**

**... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **07.05.2019.**

(Court Master/PA)

kt